THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 02nd March, 2024

NO. HC.VII-133(Pt.-I)/2014/2001/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 3 (three) day "Orientation programme on New Criminal Laws", scheduled to be held from 06-03-2024 to 08-03-2024 at the Central Academy for Police Training (CAPT), Bhopal.

	ASSAM					
SI. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID			
1.	Dr. Manash Barua District and Sessions Judge, Nalbari	9101032844	rbaruah22@gmail.com			
2.	Smti Nirmali Talukdar District and Sessions Judge, Kokrajhar	9435087909	nirmali.talukdar@gmail.com			
3.	Smti Sangeeta Gogoi Bora District and Sessions Judge, Dibrugarh	9101171780	sangeetagb11@gmail.com			
4.	Shri Biprajit Roy District & Sessions Judge, Cachar, Silchar	9435324015	biprajitroy2@gmail.com			
5.	Smti Shivani Handique Research Officer, Judicial Academy, Assam	9435719023	shandique@gmail.com			
6.	Dr. Pooja Sinha Joint Registrar (Recruitment), Gauhati High Court, Guwahati	9864054485	poojasinha0404@gmail.com			
7.	Shri Kangkan Bhardwaj Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati	9508639760	kangkanbhardwaj@gmail.com			
8.	Smti Neha Saikia Sub-Divisional JudicialMagistrate (M), Dhakuakhana	8136002998	nehasaikia69@gmail.com			
9.	Smti Sibani Dutta Sub-Divisional Judicial Magistrate (S), Morigaon	9508773130	sibani.dutta2@gmail.com			
10.	Shri Nayan Deep Ghosh Sub-Divisional JudicialMagistrate (S), Dibrugarh	7002820542	ghoshnayandeepajs@gmail.com			

	NAGALAND					
SI. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID			
1	Smti Seyielenuo Mezhii Chief Judicial Magistrate, Dimapur	9856752821	seyiemez@gmail.com			
2	Smti Khrievono Seletsu Civil Judge (Jr. Divn.) / Judicial Magistrate, 1 st Court No. 1, Dimapur	7005654763	seletsukhrievono@gmail.com			
	MIZORAM					
SI. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID			
1	Smti Lalrochami Ralte Chief Judicial Magistrate, Aizawl	9436141812	chamiralte1511@gmail.com			
2	Ms. Lianmawii Hauhnar Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Aizawl	8730030120	hauhnarlianmawii@gmail.com			
	ARUNACHAL PRADESH					
SI. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID			
1	Miss Kenyir Kato Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Yupia, Papumpare District	8729868403	kenriiddam@gmail.com			
2	Smti Rido Pina Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.),Tawang, TawangDistrict	7503336752	pinapisa1@gmail.com			

The programme schedule for the aforesaid orientation program is enclosed herewith.

Further, the aforesaid Officers are requested to submit a report after completion of the programme.

By Order, Sd/- S. Dhar **REGISTRAR (JUDICIAL)**

NO. HC.VII-133(Pt.-I)/2014/2002-2039 /A Dated: 02-03-2024

Copy forwarded for information & necessary action to:

- 1. The Director, Central Academy for Police Training, Bhopal.
- The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal

 462044, Madhya Pradesh.
- The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.
- 3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 4. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
- 5. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 6. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
- 7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

8. The Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 9. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 11. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

(He is requested to inform the nominated Judicial Officers of his State to attend the training accordingly)

The District and Sessions Judge,
 Dibrugarh / Lakhimpur / Morigaon

(He is requested to inform the nominated Judicial Officer under his control to attend the training accordingly)

- 13. Dr. Manash Barua, District & Sessions Judge, Nalbari
- 14. Smti Nirmali Talukdar, District & Sessions Judge, Kokrajhar
- 15. Smti Sangeeta Gogoi Bora, District & Sessions Judge, Dibrugarh
- 16. Shri Biprajit Roy, District & Sessions Judge, Cachar, Silchar.
- 17. Smti Shivani Handique, Research Officer, Judicial Academy, Assam.
- 18. Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
- 19. Shri Kangkan Bhardwaj, Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati.
- 20. Smti Neha Saikia, Sub-Divisional Judicial Magistrate, Dhakuakhana
- 21. Smti Sibani Dutta, Sub-Divisional Judicial Magistrate, Morigaon
- 22. Shri Nayan Deep Ghosh, Sub-Divisional JudicialMagistrate (S), Dibrugarh
- 23. Smti Seyielenuo Mezhii, Chief Judicial Magistrate, Dimapur
- 24. Smti Khrievono Seletsu, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Dimapur
- 25. Smti Lalrochami Ralte, Chief Judicial Magistrate, Aizawl.
- 26. Ms. Lianmawii Hauhnar, Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Aizawl.
- 27. Miss Kenyir Kato, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Yupia, Papumpare District.
- 28. Smti Rido Pina, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Tawang, District.

For any information and clarification, please contact Shri Amit Atut, Asstt. Director-9630089521; Shri Prakash Badolia, Asstt. Director – 7070358949 and CAPT Control Room-0755-2706000

- 29. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
- 30. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
- 31. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)..

32. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy

(He is also further requested to inform the Research Officer, Judicial Academy, Assam about this notification).

- 33. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 34. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)

ORIENTA	ATION PROGRAM ON NEW CRIMINAL LAWS 2023 FO	UK SUB-UKDI)
	JUDICIARY (THREE DAYS PROGRAM) DAY 1	
1000-1030		
1000-1030	Inauguration	
1030-1100	GROUP PHOTOGRAPH & HIGH TEA	
1100-1120	Video of Parliamentary Debates	
	SESSION-I	
	Overview of Major Reforms in all Criminal Laws	
1120-1140	TEA	
1140-1220	SESSION-2	
	Philosophy behind introducing Reforms in Criminal Law	
1220-1230	Break	
	SESSION-3	
1230-1400	Bharatiya Nyaya Sanhita, 2023 (BNS)	
	Overview and Comparison	
发展系统	(Additions, Deletions, Modifications and Reorganization of	
	Chapters and Sections)	
14:00-1500	LUNCH	
STOO WAS	SESSION-4	
1500-1630	Relevance of New Crimes introduced as a means to address Contemporary Challenges	
1630-1650	TEA	
1650-1750	SESSION-5	
	Punishment Scheme under Bharatiya Nyaya Sanhita: A Review	
All the property of	DAY 2	
10:00-11:20	SESSION-1 Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	
	Overview and Comparison	
	(Additions, Deletions, Modifications and Reorganization of	
	Chapters and Sections)	
1120-1130	TEA	
1130-1250	SESSION-2	
	BNSS: Pre Trial Process and Role of Magistrate from FIR to filing Police	
	report	
	SESSION-3	
1250-1350	From taking cognizance to commencement of Trial	
1350-1500	Lunch	
1500-1620	SESSION-4	
	Reforms in Trial	
	Procedure:	
	Sessions Trial Warrant Trial	
	Summons Trial	
	• Summary Trial	
1620-1630	TEA	

1630-1750	SESSION-5 Prosecution related Reforms Bail related reforms Discourse on scientific methods and electronic or digital evidence in BNSS	
	DAY 3	
10:00-11:20	SESSION-1 Role of Trial Judge in Plea Bargaining, Trial in absentia, Reforms related to Adjournment, Commutation of Sentence and Compensation, Appeals and Revisions	
11:20-1130	TEA	
1130-1240	SESSION-2 Bharatiya Sakshya Adhiniyam,2023(BNS) Overview (Additions, Deletions, Modifications and Reorganization of Chapters and Sections) Analysis of Electronic Evidence and its admissibility under BNS: Role of a Trial Judge	
1240-1400	New dimensions in assessing the Relevancy of facts, Primary and Secondary evidence, Oral Evidence and Documentary Evidence, Public documents, Burden of Proof and other allied reforms: Role of a Trial Judge	
14:00-1530	LUNCH	
1530-1650	SESSION-4 Syndicate discussion & Feedback	
1650 -1700	TEA	
1700-1740	SESSION-5 Way Forward & Closing Ceremony	